**Declaration of Assets and Liabilities** 

A ZISTA agen

year 2021-22

I AMTT Kumar, son/daughter/wife of LATE MAHENDRA PRASAL aged LIY years, belonging to Bihan legislative Assembly Secrete service and presently working as Office Attendant Secretary coll Minon Legislative ascending Secretaring give herein below the details of the assets (immovable, movable, bank balance, etc.) of Parage myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(1)	Cash	10,000	LYCY KUMAR PASWAN	RUMALP	AEKANSH Kumal	2200 1100 1100
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5.B.TSalgn A[C- B-25 B-0B-A[C A-40,000 PNB-A1C- 10,000	NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NFL	NEL	NIL	NIL	NIL
(lv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	84768517 B-10,000/P ANNUMBUA	TC POLE 7 52.83 92.8 2 63 5018 / A ANNUM BU MOT ACTIVE	of Boroda The Joinson	NEL ng	NEL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NDL	NDL	NEC
(vi)	Jewellery (give details of weight and value)		m Brota-ly Br-4,50,000 Br-50,000	os rull	nte	AU,
(vii)	Other assets, such as values of claims / interests	Afflioner	House Hall Applous	Mul	ml	Mil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated?

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Decimal PATTERNAL VILL- KESHOPU DALANA	NIL	NTL	NIL	NDL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NDL	MIL	NEL	NDL	NPL
(iii)	Buildings (Commercial and residential)  Location(s) - Survey /door number(s) - Extent (Total	hidoutial 564 cimeral ternal	NIL	NPL	NL	NIC
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NDL	NDL	NIL	412
(v)	Others (such as interest in property)	MIL	NIL	NR	MZ	MZ

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIC	NIC
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NEL

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	(d) dues to departments dealing with telephones	NTL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NFL	NIL
	(f) Other dues, if any	NDL	NIL
(b)	(i) Income Tax including surcharge [Also indicate	NRL	
	the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)	PANNO (DHDPKO315R)	NIL
	(II) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIC	NIZ
	(III) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NI	NA

## Personal Detail

GPF/CPF/PRAN No.	:- 111105365701
Gender	:- [M] (M/F)
Date of Birth	1. 01071977 (DD/MM/YYY)
Class/Group	:- [C]
Cadre	(Full Name e.g. B.A.SBihar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)
	- MESSENVER COFFEE ATTENANTS NALANDA
I hereby de- knowledge and beli-	clare that the shows details
	Signature 3me
P 1	Name of Employee: AMIT KUMAR
Place: Patra	Designation: DEFICE ATTENDENT
Date: . 09.1.02:2.)	Department: Bihar logistathe Assembly
Note: Diane	

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.